

Case No.
E-FIR no. 020951/2020
PS Pandav Nagar
State vs. Rohan Bhaskar
U/s 379/411 34 IPC

02.11.2020

This is application for grant of bail on behalf of accused Rohan Bhaskar.

Present: Sh. Deepak Kumar, Ld. APP for State (through VC)

Sh. Parmanand Jaint, Ld. LAC for applicant/ accused.

Arguments on bail application heard. Bail application and reply of the IO perused.

It is submitted by the Ld. Counsel for the applicant/ accused that accused is in JC since 29.08.2020. That he is innocent of the age of 22 years and has not committed any offence. That he belongs to very poor background and is sole bread earner of his family.

The application is opposed by the Ld. APP for the State.

Keeping in view the facts and circumstances of the case and due to Covid-19 Pandemic situation, applicant/accused is admitted to bail on furnishing bail bonds of Rs. 10,000/- with one surety in the like amount.

Application is disposed off accordingly.

Copy of order be given dasti. Same be also sent to Jail Superintendent.

(Rajinder Kumar)
CMM(East) KKD Courts Delhi
02.11.2020

Case No.
E- FIR no. 013361/2020
PS Pandav Nagar
State vs. Ashad Ali
U/s 379/411 IPC

02.11.2020

This is application for grant of bail on behalf of accused Ashad Ali.

Present: Sh. Deepak Kumar, Ld. APP for State (through VC)
Sh. Hemant Choudhary, Ld. Counsel for applicant/ accused (through VC)
Arguments on bail application heard. Bail application and reply of the IO
perused.

It is submitted by the Ld. Counsel for the applicant/ accused that accused is
in JC since 28.07.2020. That he is innocent and has been falsely implicated in this case.
That he has no concern with the offence under consideration.

The application is opposed by the Ld. APP for the State.

Keeping in view the facts and circumstances of the case and due to Covid-
19 Pandemic situation, applicant/accused is admitted to bail on furnishing bail bonds of
Rs. 10,000/- with one surety in the like amount.

Application is disposed off accordingly.

Copy of order be given dasti. Same be also sent to Jail Superintendent.


(Rajinder Kumar)
CMM(East) KKD Courts Delhi
02.11.2020